Development of NCR

4595. SHRI PARVEZ HASHMI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the numbers of development projects/schemes that are proposed for the development and beautification of National Capital Region (NCR);
 - (b) the status of proposed peripheral Highway around Delhi; and
- (c) whether the proposed peripheral Highway will reduce the unnecessary load of the vehicle in Delhi from other States?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Insofar as National Capital Territory of Delhi is concerned, the projects/schemes for development and beautification include street scaping, road improvement/restoration, up-gradation/refurbishing of areas proximate to the venues for Commonwealth Games — Delhi 2010, beautification/improvement of Central Vista area including Rajpath, redevelopment of Rajiv Chowk by various agencies namely New Delhi Municipal Council, Municipal Corporation of Delhi, Government of National Capital Territory of Delhi, Central Public Works Department, Delhi Development Authority etc.

The National Capital Region Planning Board (NCRPB) provides loan assistance to participating State Governments and their implementing agencies for infrastructure development projects. The projects are prepared and implemented by State Governments and their implementing agencies. The Board itself does not propose or prepare any scheme and no project for the beautification of NCR is proposed by the State Governments to the Board.

- (b) The NCRPB has informed that the Eastern Peripheral Expressway is at bidding stage. As regards the Western Peripheral Expressway, the physical progress of work as on 31.3.2010 was 45.28% (approximate) and financial progress was 56.56%.
 - (c) Yes, Sir.

Investigation of work related to CWG

4596. PROF. ANIL KUMAR SAHANI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Central Vigilance Commission (CVC) is examining all construction work related to Commonwealth Games following complaints alleging large scale corruption;
 - (b) if so, the details thereof;
 - (c) whether CVC has completed its investigation;
 - (d) if so, the findings thereof and action taken thereon;